

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/609/(IB)/2017  
NAME OF THE PETITIONER(S) : PORTFOLIO FINANCIAL SERVICES LTD  
NAME OF THE RESPONDENT(S) : EXPRESS PUBLICATIONS (MADURAI) LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Rahul Annalakshy

Op. C.L.A.



D. Vivekanandan

Corporate Debtor



**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the parties are exploring the possibilities for settlement and prayed for time for reporting the settlement. At request, time is enlarged. Put up on **13.12.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)  
ghk

MEMBER (JUDICIAL)